

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:3752  
ANSWERED ON:04.09.2012  
LOSS OF FRUITS AND VEGETABLES  
Pratap Narayanrao Shri Sonawane

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) whether the Union Government is aware that farmers of Maharashtra incurred heavy losses on their crops, fruits and vegetables due to hailstorm and heavy unwanted rainfall during the month of May, 2012;
- (b) if so, whether the Union Government has asked the State Government to submit a report in this regard;
- (c) if so, the response of the State Government thereon along with the recommendations and the reaction of the Union Government thereto; and
- (d) the corrective steps taken by the Union Government to compensate the affected farmers?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE, FOOD PROCESSING INDUSTRIES AND PARLIAMENTARY AFFAIRS (SHRI HARISH RAWAT)

(a) to (d): Yes, Madam. However, Government of Maharashtra has not sent any Memorandum to Ministry of Agriculture seeking central assistance with respect to damages caused by hailstorm or unwanted heavy rainfall.

State Governments initiate necessary relief measures in wake of natural calamities including drought from State Disaster Response Fund (SDRF) which is readily available with them. Government of India supplements efforts of State Government by providing requisite financial and logistic support. Additional financial assistance, over and above SDRF, is provided from National Disaster Response Fund (NDRF) for natural calamities of severe nature and is approved in accordance with established procedure and keeping in view items and norms in vogue for assistance.